

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 297 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s GMR Gujarat Solar Power Pvt. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishrov Mukherjee**

ORDER

Mr. M.G. Ramachandran, the learned counsel for the Respondent No.2 seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 10.01.2014 after serving copy on the other side.

Post the matter on **22.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**